

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.12.2021 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 575 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ors.	Manish Jain	

### **For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2, 3 & 4
3.	Comp. App. (AT) (Ins) No. 970 of 2021	Amit Ramesh Ahirrao Vs. Sakharam Tambolkar & Anr.	Vaishnavi Mungekar	Shyam Kapadia Manavendra Kane Aaditya A Pande-R1 Avinash R. Khanolkar
4.	Comp. App. (AT) (Ins) No. 989 of 2021	MAK Architecture – A Proprietorship Firm Vs. Trupalkumar Patel Resolution Professional of M/S Heavy Metal and Tubes Ltd. & Ors.	K.C. Aggarwal	Anup Sayare-R1 Pavan S Godiawala- RP
5.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	
6.	Comp. App. (AT) (Ins) No. 1008, 1009 & 1010 of 2021	Krrish Realtech Pvt. Ltd. Vs. ---	Gaurav Sharma	
7.	Comp. App. (AT) (Ins) No. 1012 of 2021	West Bengal Financial Corporation Vs. Bijoy Murmuria & Ors.	Madhumita Bhattacharjee	

8.	Comp. App. (AT) (Ins) No. 1013 of 2021	Sanjay Ramakant Kudapkar Vs. Syndicate Bank & Anr.	Narender Singh Yadav	
9.	Comp. App. (AT) (Ins) No. 1025 of 2021	State Taxes & Excise Department Himachal Pradesh Vs. UR Sinter Pvt. Ltd.	Abhimanyu Jhamba	
10.	Comp. App. (AT) (Ins) No. 1026 of 2021	Alchemist Asset Reconstruction Company Ltd. Vs. Chandra Prakash & Ors.	Milan Singh Negi	Parag Maini Raghav Chadha Kamal Shankar-R2 Pooja Mahajan-R1 Abhishek Anand-R6
11.	Comp. App. (AT) (Ins) No. 1029 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Chakan Developers Pvt. Ltd.	Saurabh Jain	
12.	Comp. App. (AT) (Ins) No. 1030 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.	Saurabh Jain	
13.	Comp. App. (AT) (Ins) No. 1031 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Abode Developers Pvt. Ltd.	Saurabh Jain	
14.	Comp. App. (AT) (Ins) No. 1032 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.	Saurabh Jain	
15.	Comp. App. (AT) (Ins) No. 1033 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Warai Developers Pvt. Ltd.	Saurabh Jain	
16.	Comp. App. (AT) (Ins) No. 1037 of 2021	Amit Arora Vs. Shashi Kant Nemani & Ors.	Ekta Bharati	Varsha Banerjee

**For Admission (After Notice)**

17.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Karan Kohli Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
18.	Comp. App. (AT) (Ins) No. 930 of 2021	Axis Bank Ltd. Vs. Naren Seth & Anr.	Ujjal Banerjee	Ashwini Kumar Singh

<b>19.</b>	Comp. App. (AT) (Ins) No. 936 of 2021	Essjay Ericsson Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan
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**For Hearing**

<b>20.</b>	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**